

Mr. Deputy Speaker, Sir, it may be worth mentioning here that in the beginning, the pay scales of junior translator working in Raj Bhasha Service and Assistants of Central Secretariat Service were same and pay scale of Senior Translator was comparatively higher but this tradition of equality came to an end by an order issued in July 1990 by the Department of Personnel and Training and Court entrusted the responsibility to maintain this tradition to the Fifth Pay Commission-but due attention was not paid as a result thereof aforementioned anomalies have arisen.

[Translation]

Deputy Speaker, Sir, I request you to kindly refer this case of giving equivalent pay-scales of Rs. 1640-2000/-, Rs. 2000-3500/- and Rs. 2200-4000/- to junior translators, senior translators and Assistant-Directors of Central Secretariat Official Language Service, respectively to recently constituted high-powered committee urgently by taking personal interest in it so that the pay-scales of employees in head-quarter and subordinate offices may be brought at par and it may not be referred to the Anomaly Committee so that unnecessary delay in the matter is avoided.

Deputy-Speaker, Sir, they are compelled to go on mass casual leave. I, therefore, want an immediate action in the matter.

SHRI ATAL BEHARI VAJPAYEE (Lucknow) : Deputy-Speaker, Sir, the point raised by Shri Yadav is very important. Justice is not being done to Hindi translators. I can't understand how discrimination can be done in this regard. But the official language is being ignored, official language translators are ignored. We ourselves see here that the sittings of the House goes on and translators have to sit very late at night. At late hours, officers can easily reach at their homes in cars but translators have to run here and there in search of buses. If the plight of translators remain the same, we will not be able to have good translators and then the development of the Indian languages will get hindered.

Deputy-Speaker, Sir, I want that this point should be considered in the light of recommendations of Pay Commission and the difficulties being faced by them.

MR. DEPUTY-SPEAKER : It is a very important matter. The Government should pay attention to it.

(Interruptions)

[English]

MR. DEPUTY-SPEAKER : Shri Somnath Chatterjee is on his legs. Please let him speak.

(Interruptions)

SHRI SOMNATH CHATTERJEE (Bolpur) : On many occasions, the House sits late. It is true that the Members of Parliament and senior officers have transport facilities and other things. But apart from officers, we have employees and Parliamentary Reporters, many of whom are lady Reporters.

I have earlier also brought it to the notice of the hon. Speaker. Some inbuilt arrangement, not an *ad hoc* one, should be made that whenever the House sits late, the facility should be made available. It should be well-established.

Therefore, I am sure that the Chair will look into this.

AN HON. MEMBER : Some sort of a special conveyance allowance should be given...(Interruptions)

[Translation]

SHRI BRIJ BHUSHAN TIWARI (Dumariaganj) : Mr. Deputy-Speaker, Sir, I would like hon. Minister to say some thing in this regard.

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : Deputy-Speaker, Sir, so far as the question of official language is concerned, Official Language Act has already been enacted. In spite of all these things, the development of official language is not as much as it should have been. It is a matter of shame and regret for us that even after 50 years of independence, such a matter has to be raised. This question has just been raised by the hon. Member and also supported by the leader of the opposition and voiced by members of almost all sides. Therefore, we will certainly bring this matter to the notice of the Government and would see that the difficulties therein are removed...(Interruptions) If Government is not there then why are you sitting here...(Interruption)

SHRI NITISH KUMAR (Barh) : You will convey it to the Government...(Interruptions). You are the Government...(Interruptions)

SHRI BHAGWAN SHANKAR RAWAT (Agra) : Shri Ram Vilas Paswan needs to be told that he himself is the Government. Government is not something separate...(Interruptions).

SHRI NITISH KUMAR : Who is the Government and whether Government is a separate entity? Shri Ram Vilas Paswan says that he would bring it to the notice of the Government. Where is the Government, where does it live and what is its name?...(Interruptions)

[English]

MR. DEPUTY-SPEAKER : Please let Shri Thomas speak now.

[Translation]

SHRI RAM VILAS PASWAN : I am speaking in the House now in the capacity of the Leader of the House. Speaking as a part of the Government. But Government is the Government.

[English]

SHRI P.C. THOMAS (Muvattupuzha) : Sir, I would like to bring to your notice a very very important fact.